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THE DEPUTY CHAIRMAN: You said you would take one minute.

[RAJYA SABHA]

श्री राजनारायण: तो मेरा इतना ही निवे-दन है कि प्रधान मंत्री कांग्रेस से हटें।

SHRI BHUPESH GUPTA (West Bengal): Madam Deputy Chairman, . . .

THE DEPUTY CHAIRMAN: What do you want to say?

SHRI BHUPESH GUPTA: I want to say on an occasion like this that, if a reference to a subject of such dimension and importance is made in the House by any Member, it is meet and proper that other points of view should also be Otherwise, the impression will be as if there is no other point of view. Generally I don't like to contradict my friend, but here he has raised what he considers to be a very thoughtful and important point, and therefore I should like to have my say.

CHANDRA SHEKHAR: May I make a request to you, Mr. Bhupesh Gupta? Why should you here give special status to the observations of Mr. Rajnarain, who is always out to make some such suggestion, which is not taken seriously by the House or in the country. Why should you not take this that way?

SHRI BHUPESH GUPTA: If the, House does not take the point seriously then I need not say anything. All I would like to say is this. He is an esteemed Member of the House. First of all, I do not share the opinion of my friend we would Because Mr. Rajnarain, never like to see the President veto the will of Parliament. We have failed here to reject the Bill; I am opposed to the President being supreme. The second point is that Mr. Giri's victory is not really the defeat of the Congress. Mr. Giri's victory is the defeat of the cate'-Jan Sangh-Swatantra alliance.

PAPERS LAID ON THE TABLE

AUDITED ACCOUNTS (1967-68) AND ANNUAL REPORT (1968-69) OF THE CENTRAL SILK BOARD

MINISTER OF STATE IN THE THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Madam, on behalf of Chowdhary Ram Sewak, I lay on the Table a copy each of the following papers:

- (i) Audited Accounts of the Central
- Silk Board for the year 1967-68. Annual Report of the Central (ii) Annual Silk Board for the year 1968-69.

[Placed in Library. for (i) and (ii) see No. LT 1720/69]

THE BANARAS HINDU UNIVER-SITY (AMENDMENT) BILL,1969 contd.

THE MINISTER OF EDUCATION YOUTH SERVICES (PROF. ANDV. K. R. V. RAO): Madam, I should like to thank the Members of this hon. House for the great interest that they took in the affairs of the Banaras Hindu University and for the general support that was received from the Members for the Bill.

Madam, I would like to reiterate the assurance that I gave during the course of the discussion on this Banaras Hindu University Bill. (Interruptions). Let me finish my speech. May I request the indulgence of the House? I have got some other work also to be transacted in the other House, a calling attention notice. If I could be given five to six minutes. . . .

THE DEPUTY CHAIRMAN : You have even less than that.

PROF. V. K. R. V. RAO: I want to begin by reiterating my assurance that I gave during the course of the discussion on this Banaras Hindu University Bill that this measure is purely a temporary measure and that I shall try to see that well before the three years for which the Bill has been enacted are over action is taken for having a comprehensive measure. I shall also try and see that the new Administration when it comes into existence will take appropriate steps for securing proper and continuous communication between the student community and the Administration so that all this resort to articulation of grievances and the feeling that only violence will bring matters to the notice of the Administration will be avoided and proper relations can be restored. I also welcome in this connection the assurance given by Shri Rajnarain yesterday in this House that he is opposed to goondaism and violance and that he will give his moral support in seeing that no violent activities take place in the campus. I assume that all the other Members of the House have the same views and with their co-operation we shall see that a non-violent atmosphere prevails in the campus. Madam, some Members made suggestions regarding the composition of the Executive Council, the Court and so on. I want to give this assurance that when I compile the list of Members for the Executive Council and the Court for advising the Visitor I shall take due note of the suggestions

which have been made in the House. I cannot say that I will act upon them but I shall certainly take them into account before making final recommendations. It has also been said that certain financial irregularities have taken place in the University, that an audit party should be sent there and that action should be taken in this matter. This suggestion also I shall take note of and I shall see what action is possible on this.

Shri Bhupesh Gupta as well as some other Members referred to the importance of having non-denominational Universities. I would like to assure him that as far as the future is concerned the University Grants Commission has already taken the view that no University to be established in future should carry with it a nomenclature that would be associated with this or that particular religion or community.

SHRI MULKA GOVINDA REDDY (Mvsore): What about the present one?

PROF. V. K. R. V. RAO: As far as the present one is concerned, in this House this was discussed at great length and at the Lok Sabha stage the suggestion to remove the word 'Hindu' from the nomenclature was not accepted and the Act as it emerged did contain the word 'Hindu'. We are going to have a comprehensive legislation and I would like to tell the House that as far as I am concerned I shall try and see that in English also we have the name of Kasi Viswavialya. But I would also require the support of my Muslim friends for the removal of the word 'Muslim' in the other case.

Lastly, Madam, Shri Bhupesh Gupta talked about the question of students indulging in politics. In this connection he also referred to Oxford and Cambridge. I am very glad that Shri Bhupesh Gupta referred to these Universities because I am completely of the opinion that there should be ample opportunities in all Universities for political discussion for political debate and political thinking. What I said was that active participation in politics by students who are divided into different political camps, who are young, who are inflammable, who stay in residential campus cannot but lead to violence and therefore my suggestion was that while students have every right to discuss politics, every right to understand politics and to come to political judgments and even have their own political sympathies and so on active participation in politics at the university stage is capable of leading to violence and therefore I suggest that there should be no active participation. (Interruptions) I have expressed my view.

SHRI BHUPESH GUPTA (West Bengal): You are expressing a reactionary view.

PROF. V. K. R. V. RAO: Then why did you mention Oxford and Cambridge. Now, Mr. Bhupesh Gupta talked about communalism and secularism and I hope this will also provoke Mr. Bhupesh Gupta We want all our Universities, all your younger generation, to be secular in their outlook and I would suggest to the hon. Member that constantly taking of Hindu communalism is not going to help in the establishment of a non-communal and secular atmosphere in the country. I would suggest. . . .

SHRI BHUPESH GUPTA: I am surprised, Madam, that the Minister should say such things. In the National Integration Council we spent the entire time in discussing only this thing and now the hon. Minister tells us that it is wrong. What shall I say? We should not talk about communalism. (Interruptions)

SHRI Z. A. AHMAD (Uttar Pradesh): Communalism, whether Hindu or Muslim, should be condemned.

PROF. V. K. R. V. RAO: Exactly Madam, I am glad. . . .

SHRI BHUPESH GUPTA: Madam, we were told in the National Integration Council to always talk about communalism and to fight against communalism. Surely, the Education Minister has been instructed by the National Integration Council to implement that decision. And what he says now is . . .

PROF. V. K. R. V. RAO: Madam, I am very glad that the distinguished collgeaue of my friend, Shri Bhupesh Gupta, Dr. Z. A. Ahmad says that we must condemn all communalism, whether it is Hindu or Muslim or any other type of communalism. I was only pointing that out and I do not know why Mr. Bhupesh Gupta sould get excited. I only said that mere reference to only one type of communalism would not succeed.

SHRI A. P. CHATTERJEE (West Bengal): Hindu communalism is more dangerous in India; therefore we have to speak more and more about Hindu communalism.

(Interruptions)

SHRI Z. A. AHMAD: In Pakistan it is Muslim communalism; in India it is Hindu communalism.

PROF. V. K. R. V. RAO: All communalism must be condemned.

Finally, Madam, I have to say this. Again Shri Bhupesh Gupta referred to prayers and people praying and so on. I want to go on record in this House as saying that whatever may be the personal views of other hon. Members, I definitely believe that belief in God is not reactionary. (Interruptions)

THE DEPUTY CHAIRMAN: Not as Minister but as a person.

PROF. V. K. R. V. RAO: I want spiritual values in Universities.

SHRI BHUPESHaGUPTA: Madam, he is speaking like a communalist. I do not trust his secular bona fides.

PROF. V. K. R. V. RAO: I would like to end with a quotation.

THE DEPUTY CHAIRMAN: You believe in prayer as a person, not as a Minister.

PROF. V. K. R. V. RAO: Prayer is not unmodern. Prayer is not....

SHRI BHUPESH GUPTA: Nobody has said prayer is bad.

PROF. V. K. R. V. RAO: Then I stand corrected. Evidently there has been a misunderstanding. If that is so, I certainly. . . .

SHRI BHUPESH GUPTA: All I say is that in this House we shall not start with a prayer. That is the idea.

PROF. V. K. R. V. RAO: That is all right. (Interruptions).

SHRI ABID ALI (Maharashtra): Madam, why don't you tell him that the Minister is in possession of the House?

THE DEPUTY CHAIR MAN: Let him finish it. Please finish your sentence.

PROF. V. K. R. V. RAO: I should like to conclude. Mr. Bhupesh Gupta said that there must be proper social values in the universities. I entirely agree with him and I should like to conclude with a quotation from Swami Vivekananda, which I had inscribed in a hall in the Delhi School of Economics and that is my last sentence. I am quoting. Swami Vivekananda said:

"May I be born again and again to serve the poor, the down-trodden, the suffering;

My God the wicked.

My God the miserable,

My God the poor of all races and all species,

Is the only object of my worship."

I want such spiritual values to be inculcated in the university students. Madam, I move that the Bill be passed.

THE DEPUTY CHAIRMAN: The question is:

"That the Bill be passed".

The motion was adopted.

- I. RESOLUTION SEEKING DIS-APPROVAL OF THE CENTRAL SALES TAX (AMENDMENT) ORDINANCE, 1969 (NO. 4 OF 1969.)
- II. THE CENTRAL SALES TAX (AMENDMENT) BILL, 1969

श्री मुन्दर सिंह भंडारी (राजस्थान): उप-सभापित महोदया, मैं आपकी अनुमित से यह संकल्प उपस्थित करना चाहता हूं:

"यह सभा राष्ट्रपति के रूप में कार्य कर रहे उपराष्ट्रपति द्वारा 9 जून, 1969 को प्रख्यापित केन्द्रीय विकी कर संशोधन, अध्यादेश, 1969, (1969 का संख्या 4) का निरनुमोदन करती है।"

†[That this House disapproves the Central Sales Tax (Amendment) Ordinance, 1969 (No. 4 of 1969) promulgated by the Vice-President acting as President on the 9th June, 1969."]

यह मेरा दुर्भाग्य है कि इस सदन में सरकार के द्वारा जारी किये गये आर्डिनेंसेज को निरस्ता

^{†]} English translation.